GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 4426 TO BE ANSWERED ON MARCH 27, 2025

URBAN FLOOD MANAGEMENT IN ODISHA

NO. 4426. SMT. SANGEETA KUMARI SINGH DEO:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) whether the Government has assessed urban flooding risks and vulnerabilities in Odisha and if so, the details thereof;
- (b) the details of funds allocated and utilized for urban flood management projects in Odisha during the last three financial years and the current year;
- (c) whether the Government has introduced any sustainable drainage systems or flood-resilient infrastructure in Odisha's urban areas and if so, the details thereof; and
- (d) the measures taken/being taken by the Government to implement early warning systems and flood mitigation projects in Odisha?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (d): Management of urban flooding falls under the purview of the State Governments and the Urban Local Bodies (ULBs)/ Urban Development Authorities at city level are responsible for maintaining the drainage and sewerage system. Government of India supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States to strengthen Urban Planning ecosystem.

Under Atal Mission for Rejuvenation and Urban Transformation (AMRUT), storm water drainage is an admissible component which involves construction and improvement of drains/ storm water drains in order to reduce and eliminate flooding. Under AMRUT, Odisha State has not taken up any drainage project. Under AMRUT 2.0 launched in October, 2021, rejuvenation of water bodies and wells is one of the main components. The admissible elements under this include harvesting the rainwater through storm water drains into water body (which is not receiving sewage/ effluent). Under AMRUT 2.0, 137 water body rejuvenation projects worth ₹184.31 crore have been approved so far in Odisha.

The Ministry of Housing & Urban Affairs (MoHUA) has published the following documents/advisory guidelines for improving urban drainage and flood management, viz.:

i. Urban and Regional Development Plans Formulation and Implementation (URDPFI) Guidelines, 2014:

https://mohua.gov.in/upload/uploadfiles/files/URDPFI%20Guidelines%20Vol%20I(2). pdf

ii. Standard Operating Procedure (SOP) for Urban Flooding <u>https://mohua.gov.in/upload/uploadfiles/files/SOP%20Urban%20flooding_5%20May</u> <u>%202017.pdf</u>

iii. River Centric Urban Planning Guidelines in 2021 to enable cities in the development of conjunctive water management approaches including nature-based solution

https://mohua.gov.in/upload/uploadfiles/files/RCUP%20Guidelines.pdf

iv. Guidance Document on Creation of Rain Water Harvesting Parks

https://mohua.gov.in/pdf/6566e1048ab41guidance-document-on-rainwaterharvesting-parks-final.pdf

To give further boost to the urban infrastructure sector, in the Budget 2025-26, Government has announced setting up of an Urban Challenge Fund of ₹1 lakh crore for augmentation/ upgradation/ retrofitting and improving infrastructure in urban areas through bankable projects, which may include projects in the sector of storm water drainage. This fund finances up to 25 per cent of the cost of bankable projects with a stipulation that at least 50 per cent of the cost is funded from bonds, bank loans, and Pubic Private Partnership.

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